

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 36 of 2018

IN THE MATTER OF:

Karnataka Power Corporation Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present

For Appellant:

**For Respondents: Ms. Gauri Mehta, Advocate for R-2 to R-4
Mr. A.C. Ojha, Joint Director, CCI and
Ms. Bulbuli, Dy. Director, CCI**

O R D E R

09.08.2019: Due to paucity of time this matter could not be taken up.
Post this appeal on **13th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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